



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

54	I.A.(Civil)/1424/2022 FIXED in PIL(Suo Moto)/6/2021 WITH PIL(Suo Moto)/6/2021	SRI RAHMAT ALI AND 40 ORS Versus THE STATE OF ASSAM AND 4 RS XXX AND 41 ORS. Versus IN RE- THE STATE OF ASSAM AND 5 ORS	MS H BETALA MR. T J MAHANTA	GA, ASSAM GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
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12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
14)	MR I HASSAN	09-08-2022	To	12-08-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-08-2022 TO 12-08-2022, RELATING
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/4960/2022 CAVT. NO.06882/022, FIXED, CAVT. NO./688/2022(D/O)	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
56	WP(C)/5003/2022 FIXED	AZAD RAHMAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	SC, ELEM. EDU
57	WP(C)/5138/2022 B/O	KURBAN ALI L P SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
ADMISSION				
58	WP(C)/7087/2021 B/O	RATNAWALI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MRS. P GOSWAMI MS N SAIKIA MR. S M T CHISTIE SC, SECONDARY EDU. DEPT., R-1,2,4 SC, FINANCE
59	WP(C)/319/2022 FIXED	ABDUL HANIF Versus THE STATE OF ASSAM AND 3 ORS	MS. P ADHIKARI G UDDIN	SC, SEC. EDU.
ORDERS				
60	WP(C)/7086/2021 B/O	JAHUR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU.
61	Cont.Cas(C)/97/2022 B/O	LAKHESWAR DEURY Versus SRI B. KALYAN CHAKRABORTY AND ANR	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/5137/2022 B/O	ARIF AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	ASSTT.S.G.I.
ADMISSION				
56	WP(C)/5582/2021 B/O	MINUARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD
57	WP(C)/3186/2022 B/O	RUNUMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD ROAD GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/4607/2022 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
	WITH			
55	WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
	WITH			
56	WP(C)/4584/2022	MD. JONAB ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
	WITH			
57	WP(C)/4609/2022	UMAR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
58	WP(C)/4899/2022 FIXED	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 28 AND 42 OF DAILY CAUSE LIST ARE WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/6738/2021 FIXED, PERSONAL APPEARANCE	PRASANTA KALITA Versus TE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. S K TALUKDAR MR. K GUPTA(R NOS.1,2)
61	WP(C)/1577/2022 B/O	DULAL PATIR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DAS MD. S M RAHMAN MR. A CHETRY MR. R AHMED MR D GOGOI	GA, ASSAM MR. N K MURRY (R-8) MS. O KITS (R-8) MS P TOKBIPI (R-8) SC, REVENUE
ORDERS				
62	Cont.Cas(C)/515/2018 FIXED	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R4,R5) MR. R R Gogoi (R1-R4,R5)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	AB/2222/2022 B/O	PRANJAL BORAH Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
BAIL HEARING				
54	AB/2170/2022 FIXED.	ABDUL HAMID Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	Bail Appln./1500/2022 B/O	SAHID AHMED @ SAYED AHMED Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./1888/2022 FIXED	JJARUL HAQUE @ JJIYARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

55	Bail Appln./1635/2022 FIXED, WITH SCANNED COPY OF CASE RECORDS ALONG WITH STATUS REPORT	SMT. CHONGHOI HAOKIP Versus UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	SC, DRI
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STAY MATTERS

56	WP(C)/539/2022 FIXED	M/S TRISHUL TRADERS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	GA, ASSAM SC, FOREST
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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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14)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	Crl.Pet./358/2021 WITH LCR 2 FILES, FIXED	ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGOM LASKAR	MR. A M BARBHUIYA	MR. B U LASKAR
52	Crl.Pet./418/2022 FIXED	LAXMAN KUMAR SAH Versus THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	MS J KALITA PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

53	I.A.(Civil)/439/2020 B/O in RFA/15316/2019 WITH RFA/15316/2019 (Filing Number) WITH I.A.(Civil)/15318/2019 (Filing Number)	SRI DHANJIT DAS Versus SRI NIVA DAS AND 2 ORS. SRI DHANJIT DAS Versus SRI NIVA DAS AND 2 ORS SRI DHANJIT DAS Versus SRI NIVA DAS AND 2 ORS	MR. N ALAM MR. S U AHMED MR K JAIN	
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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
12	I.A.(CrI.)/356/2022 FIXED, WITH AB/1325/2022 (D/O) in AB/1325/2022	POJALAL NAMASUDRA Versus THE STATE OF ASSAM,	MR. P J SAIKIA MS M NIROLA	PP, ASSAM
HEARING				
13	MACApp./94/2018 PART-HEARD, FIXED, BY SLIP	SMTI NIRU BORA Versus RAJENDRA KHADRIA and 2 ORS.	MR.M DUTTA MR. M DUTTA MR. A BORUA	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MR B DAS MR B DAS MRS. P M DUTTA
14	CrI.A./149/2005 WITH LCR 3 FILES, P.B.-3	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
WITH				
15	CrI.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
16	CrI.A./47/2006 CRL.A. 32/2006, CRL.A. 34/2006, CRL.A. 26/2006(ALL D/O), WITH LCR(KEPT IN SECTION), P.B.-1	JANARDAN BEZBARUAH Versus CBI	MR.D TALUKDAR MR.A B SIDDIQUE MR.S LAHKAR	MR.S C KEYAL SC, CBI
17	CrI.A./78/2008	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
WITH				
	CrI.M.C./257/2008 in CrI.A./78/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
WITH				
18	CrI.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
WITH				
	CrI.M.C./258/2008 in CrI.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I

19	WITH Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
20	WITH Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
21	WITH Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
22	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
23	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
24	Crl.A./100/2008 WITH LCR 4 FILES	SURESH GOALA and ORS Versus THE STATE OF ASSAM	MS.S KHATANIAR MR.P KATAKI MR.J GOGOI	PP, ASSAM
25	Crl.A./107/2008 WITH LCR 5 FILES	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR

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